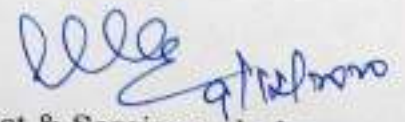


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 10.12.2020**

MORNING SESSION	
CIVIL CASES <u>TO HEAR FURTHER</u> <u>ARGUMENTS</u>	CRIMINAL CASES <u>EVIDNCE</u>
<ol style="list-style-type: none"> 1) R.A.174/2020 2) R.A.68/2020 3) R.A.50/2020 4) M.A.71/2020 5) M.A.62/2020 6) M.A.2/2020 7) M.A.3/2020 8) M.A.113/2020 9) R.A.254/2020 	<ol style="list-style-type: none"> 1) S.C.245/2013 2) S.C.4/2016 3) S.C.9/2019 4) S.C.39/2019 5) S.C.48/2019 6) S.C.80/2019 7) S.C.88/2019 8) S.C.108/2019 9) S.C.287/2019 10) S.C.305/2019 <p style="text-align: center;"><u>FURTHER EVIDNCE</u></p> <ol style="list-style-type: none"> 11) S.C.3/2019
AFTERNOON SESSION	
CIVIL CASES <u>ARGUMENTS</u> <u>FURTHER ARGUMENTS</u>	CRIMINAL CASES <u>FDT</u>
<ol style="list-style-type: none"> 1) R.A.229/2020 2) M.A.128/2020 3) M.A.129/2020 	<ol style="list-style-type: none"> 1) S.C.157/2019 2) S.C.220/2019 3) S.C.261/2019 4) S.C.293/2019 5) S.C.15/2019 <p style="text-align: center;"><u>313 STATEMENT</u></p> <ol style="list-style-type: none"> 6) S.C.342/2019 7) S.C.351/2019 8) S.C.5/2020 <p style="text-align: center;"><u>OBJECTION</u></p> <ol style="list-style-type: none"> 9) CrI.Misc.1617/2020 10) CrI.Misc.1647/2020 11) CrI.Misc.1650/2020 <p style="text-align: center;"><u>ORDERS</u></p> <ol style="list-style-type: none"> 12) CrI.Misc.1624/2020 13) CrI.Misc.1633/2020 14) CrI.Misc.1636/2020 15) CrI.Misc.1637/2020 16) CrI.Misc.1642/2020 <p style="text-align: center;"><u>JUDGEMENT</u></p> <ol style="list-style-type: none"> 17) S.C.158/2017




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE:- 1. Other cases listed on 10.12.2020 are posted to 23.12.2020 and 24.12.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE

Cause List Dated 10-12-2020

<u>MORNING SESSION</u>	
<u>Evidence:</u>	<u>Hearing</u>
1. Ref. 9/2018	1. I.D.3/2016
2. Misc.68/2018	2. I.D.4/2016
3. Ref.1/2019	3. I.D.8/2016
4. LAC/50/19	4. M.A.76/2017
5. SC 69/2017	5. SC 147/17
	6. CrI.Misc.971/2018
	7. CrI.Misc.1599/2020
<u>ARGUMENTS:</u>	8. SC 84/2009
1. R.A.19/2005	9. SC 178/2009
2. R.A.152/2020	
3. R.A.32/2020	
4. R.A.134/2014	
5. R.A.101/2015	
6. R.A.173/2016	
<u>AFTERNOON SESSION</u>	
<u>ARGUMENTS:</u>	
1. R.A.100/2017	
2. R.A.102/2017	
3. R.A.120/2020	
4. CrI.A.49/2015	
5. CrI.A.50/2015	
6. CrI.Misc.1453/2020	
7. CrI.Misc.1482/2020	
8. CrI.Misc.1492/2020	
9. CrI.Misc.1536/2020	


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court

Cause List – 10.12.2020

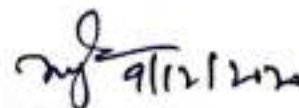
Sl	Case No.	Stage
Morning Session		
1	Spl. Case 3/2011	Evidence
2	Spl. Case 56/2013	Evidence
3	Spl. Case 31/2016	Evidence
4	Spl. Case 220/2016	Evidence
5	Spl. Case 108/2017	Evidence
6	Spl. Case 348/2019	Evidence
7	Spl. Case 335/2020	Order
8	Spl. Case 693/2011	Judgment
9	Spl. Case 154/2013	Judgment
10	Spl. Case 222/2016	Charge
11	Spl. Case 454/2019	HBC
12	Spl. Case 180/2020	Call on
13	Spl. Case 183/2020	Objection
14	Spl. Case 94/2014	Evidence
Afternoon Session		
15	CrI Misc 1505/2020	Objection
16	CrI Misc 1545/2020	Objection
17	CrI Misc 1546/2020	Objection
18	Spl. Case 86/2020	Evidence
19	Spl. Case 193/2019	Evidence
20	Cr No. 79/2020	JC
21	Cr No. 127/2020	JC
22	Cr No. 126/2020	JC
23	Cr No. 463/2020	JC
24	Cr No. 51/2020	JC
25	Cr No. 153/2019'	JC
26	Cr No. 127/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

C/c. II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru

Cause List - 10.12.2020

Sl No.	Case	Stage
1	G & WC 36/2019	Hearing
2	MC 220/2020	Steps
3	RA 128/2018	Steps
4	RA 3/2019	Steps
5	RA 47/2019	Steps
6	RA 59/2019	Steps
7	RA 102/2019	Steps
8	RA 118/2019	Steps
9	RA 139/2019	Steps
10	RA 37/2019	Steps
11	RA 238/2020	Steps
12	MC 231/2020	For appearance of accused
13	MC 259/2020	For appearance of accused
14	RA 137/2019	Argument
15	RA 221/2020	Await LCR
Afternoon Session		
16	RA 228/2020	Await LCR
17	Misc 88/2018	Evidence
18	Crl Misc 1634/2020	Hearing
19	Crl Misc 1641/2020	Hearing
20	SC 190/2013	Evidence
21	SC 10/2017	Evidence
22	SC 76/2019	Evidence
23	SC 49/2017	Argument
24	Crl R P 66/2019	Argument
25	Crl Misc 1422/2020	Order
26	Crl Misc 1594/2020	Order
27	Crl Misc 1623/2020	Order
28	SC 178/2016	FDT
29	SC 58/2019	FDT
30	SC 296/2019	Evidence



VI Addl. District & Session Judge,
Bengaluru Rural District, Bengaluru

Note: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'bl HCK.

2. Other Cases listed 10.12.2020 are posted to 08.01.2021

**IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 10/12/2020**

MORNING SESSIONS:	AFTERNOON SESSIONS
<p>Arguments: 1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 91/2016 5) R.A. 150/2017</p> <p>Await Report: 1) M.C. 45/2020 2) M.C. 232/2020</p> <p>Hearing: 1) R.A. 266/2012</p> <p>Objection: 1) M.C. 34/2020</p> <p>Further Evidence: 1) P & SC 39/2019</p> <p>Evidence: 1) SC 83/2014 2) SC 47/2015 3) SC 87/2015 4) SC 306/2019</p>	<p>Arguments: 1) SC 160/2010 2) SC 47/2012 3) SC 91/2017 4) CrI.R.P. 42/2013 5) CrI.A. 31/2017</p> <p>HBC: 1) SC 364/2019 2) SC 75/2020</p> <p>Objection: 1) R.A. 35/2018 2) R.A. 167/2019</p> <p>To hear: 1) CrI.Misc. 1643/2020 2) CrI.Misc. 1592/2020 3) CrI.Misc. 1446/2020</p> <p>Order: 1) CrI.Misc. 1461/2020 2) CrI.Misc. 1627/2020 3) CrI.Misc. 1631/2020</p> <p>Judgement: 1) M.A. 17/2019</p>


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 10-12-2020

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) EX	8/2019		S. M. MAHANTHESHA
2) EX	9/2019		S. M. MAHANTHESHA
3) M.A.	145/2020		AMUDHAVALLI.P.R.
<u>STEPS</u>			
4) R.A.	5/2017		B.S.PUSHPA KRISHNA MURTHY
5) M.A.	31/2019		V. VISHWANATH
6) R.A.	143/2019		M. S. DEVARAJU
<u>NOTICE</u>			
7) Misc	92/2017		K. VENKATARA REDDY
8) EX	131/2017		REEYAZULLA SHARIF.
9) M.A.	17/2018		SHANKAR. S.T
10) R.A.	2/2019		M. B. BASAVANNA AND VARUN KUMAR
11) R.A.	105/2019		Y.N.SATHYANARAYANA RAO
<u>Await LCR</u>			
12) R.A.	179/2019		G. N.SHIVALINGEGOWDA
<u>Await Notice</u>			
13) R.A.	197/2017		S. SREENIVASULU REDDY
<u>CALL ON</u>			
14) EX	42/2019		GANGADHARA H.V.
<u>Re-issue</u>			
15) R.A.	24/2017		B.V.BADRINATH
<u>HEARING</u>			
1) SC	62/2019		A
2) Crl.Misc.	1398/2020		SURESH ASSOCIATES
<u>NOTICE</u>			
3) CRL.A	89/2018		PUBLIC P
<u>Evidnce</u>			
4) SC	351/2018		A
<u>ARGUMENTS.</u>			

5) Crl.Misc.	1577/2020	NAVEEN KUMAR. P.
<u>ORDER</u>		
6) Crl.Misc.	1455/2020	HARISH PRABHU S.
7) Crl.Misc.	1506/2020	NAGENDRA PRASAD B. M.
<u>CALL ON</u>		
8) SC	89/2018	
9) SC	319/2018	A
<u>HBC</u>		
10) SC	27/2020	A
<u>Objection</u>		
11) Crl.Misc.	1649/2020	C. B. BUDRAIAHA

Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 10-12-2020.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 153/2020	
2. SC 110/2020	
3. SC 330/2018	
4. SC 14/2019	
5. Spl. C 37/2018	
6. SC 154/2017	
7. SC 159/2018	
8. Spl C 92/2015	
9. CrI. A 112/2019	
10. SC 166/2015	Nil
11. SC 249/2014	
12. Spl.C 17/2017	
13. CrI. R.P 23/2020	
14. SC 61/2020	
15. Spl. C 69/2020	
16. SC 89/2016	
17. SC 26/2016	
18. Spl. C 101/2015	
19. Spl. C 41/2015	
20. SC 318/2010	
21. SC 365/2019	
22. SC 368/2019	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
23. P & SC 36/2019	
24. EX 1/2019	
25. G & WC 6/2019	
26. Misc 44/2020	
27. RA 133/2020	
28. RA 48/2017	
29. RA 78/2017	
30. RA 83/2017	
31. RA 109/2017	
32. RA 189/2017	
33. RA 52/2020	
34. RA 39/2020	
35. RA 10/2019	
36. RA 154/2016	
37. P & SC 22/2020	
38. G & WC 24/2020	
39. RA 157/2015	
40. G & WC 2/2019	

Date : 09-12-2020.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.